NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Single Bench presided over by the Hon'ble Smt. Justice **Manjusha A. Deshpande** has issued the following directions regarding the Vacation Court w.e.f. from 30th October 2025 to 2nd November 2025 :-

1. The Court will sit on 30th and 31st October 2025 at 11.00 a.m. during the Diwali Vacation Court sitting.
2. No mentioning of matter is permitted.
3. Circulation will be granted by way of praecipe only.
4. Circulation praecipes be submitted to the Associate/Sheristedar, as the case may be, by 12.00 noon of the previous day of the Court day.
5. Praecipe shall be in brief and must contain following particulars:
   (i) Date of filing of the matter,
   (ii) Date of impugned order/cause of action.
   (iii) Urgency to move vacation court.
   (iv) Also, statement if circulation was previously applied for and refused during this vacation.
6. Only matters in which circulation is granted will be listed on board.

Dated this 17th day of October 2025

By Order

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay